

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 66

Dated: 24.04.2015

Pursuant to the Resolution adopted by the Hon'ble Full Court in its meeting held on 18th April, 2015, the services of the following District Judges have been regularized/confirmed against the substantive posts held by them with effect from the date of their ad hoc appointment as such, vide Government Order shown against each, subject to fixation of inter se seniority to be examined by the Hon'ble Administrative Committee:

S. No.	Name of the Officer S/Sh.	Promoted vide Govt. Order
1.	Yashpaul Bourney	No. 2520-LD(A) of 2011 dated 29.08.2011
2.	Jaffer Hussain Beigh	-do-
3.	Ashok Kumar	-do-
4.	Mohan Singh Parihar	-do-
5.	Mohammad Ibrahim Wani	-do-
6.	Sham Lal Lalhal	-do-
7.	Mohammad Ashraf Malik	-do-
8.	Kousar Ahmad Qureshi	-do-
9.	Ravinder Nath Wattal	-do-
10.	Mohinder Kumar Sharma	-do-
11.	Zubair Ahmad Raza	-do-
12.	Madan Lal	-do-
13.	Yash Pal Kotwal	-do-
14.	Ms. Jeema Bashir	-do-
15.	Jawad Ahmad	-do-
16.	Sikander Azam	No. 4197-LD(A) of 2013 dated 06.12.2013
17.	Parvez Hussain Kachroo	-do-
18.	Sobha Ram Gandhi	-do-
19.	Ms. Kalpana Revo	-do-

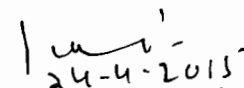
By Order


(Kaneez Fatima)
Registrar General
Dated: 24.04.2015

No: 1793-1803/as

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
3. Secretary to Govt., Deptt. of LJ&PA, Govt. of J&K, Jammu,
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. Mr./Ms. _____,
.....for information.


Registrar General